

Arb. P. No. 02/2017
Mahendra Lakhotia vs. State of Sikkim & Ors.

BEFORE
MR. JUSTICE SATISH K. AGNIHOTRI, CJ.

01. 30.06.17 Present: Mr. A.K. Upadhyaya, Sr. Advocate with Ms. Prarthna Ghataney, Advocate for the Petitioner.

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Learned Senior Counsel, on instructions, seeks permission to withdraw this petition, with liberty to take recourse to appropriate forum, in accordance with law.

Resultantly, it is dismissed as withdrawn, with aforestated liberty, if so advised.

Chief Justice
30.06.2017

jk/
Index : Yes / No
Internet : Yes / No